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/ BAISAKHA 8, 1977

GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT - Resubmit

NOTIFICATION

Dated, Bhubaneswar, the

No. RDM-Reg-REGN-0025-2017_____ / R&DM, In exercise of the power conferred by sub-section (1) of the section 5 and sub-section (1) of the section 7 of the Registration Act. 1908 (16 of 1908), read with section 6 thereof and in partial modification of the Notification of the erstwhile Revenue and Excise Department No. 36824-R/Regn. dated the 29th May, 1965, the State Government do hereby direct that the Villages as specified in the schedule below, which have hitherto been included in the local limits of Registration Sub-District of Rajgangpur in the Registration District of Sundargarh, as the case may be, shall, with effect from the date of publication of this Notification in the Extra-Ordinary issue of the Odisha Gazette, cease to have been so included and from the said date, the said villages shall form a part of the Registration Sub-District of Sundargarh.

SCHEDULE

Sl. No.	Name of the village	Thana No.	Name of the Police Station
1	2	3	4
1	AMATPANI	62	TALSARA
2	BAGLATA	53/102	-DO-
3	BALISANKARA	45	-DO-
4	BANDEGA	2	-DO-
5	BANDHBAHAL	18	KINJIRKELA

6	BANKIDIHI	20	-DO-
7	BANUJORE	28	-DO-
8	BARHADEMA	68	TALSARA
9	BEHERADIHI	36	KINJIRKELA
10	BELMUNDA	29	-DO-
11	BENDOJHARIA	66	TALSARA
12	BHALUTUNGURI	88/108	-DO-
13	BIJAGARH	19	KINJIRKELA
14	BRAHMANMARA	26	-DO-
15	BUDABAHAL	76	TALSARA
16	DEOBHUBANPUR	32	KINJIRKELA
17	DHENKIGADA	38	-DO-
18	DHUBENDAND	33	-DO-
19	DHUDI NUAGAON	8	TALSARA
20	DIA PATHAR	64	-DO-
21	PHALSA	58	-DO-
22	PHATEI MUNDA	88	-DO-
23	GAIDEGA	23	KINJIRKELA
24	GAIKANPALI	9	TALSARA
25	GHOGHAR	15	-DO-
26	GIDPAHADI	37	KINJIRKELA
27	GANDAMARA	13	TALSARA
28	HALDIJHARAN	65/104	-DO-
29	HALMA	30	KINJIRKELA
30	HATIBARI	6/98	TALSARA

31	HATICHHAPAL	63	-DO-
32	JAMUDARAH	6	TALSARA
33	KAINTARA	16	KINJIRKELA
34	KALOBERNA	73/107	TALSARA
35	KANHEIGHARA	61	-DO-
36	KANTABAHAL	3	-DO-
37	KARUABAHAL	17	KINJIRKELA
38	KELOKHANDI	49	TALSARA
39	KENDAPANI	54	TALSARA
40	KHAJURIKHAMAN	71/186	-DO-
41	KHAMPUR	11	-DO-
42	KHAMARIMUNDA	5	KINJIRKELA
43	KINJIRKELA	35	-DO-
44	KINKIBANDH	21	-DO-
45	KULENTHOPA	55	TALSARA
46	KUMDAPHAL	67	-DO-
47	KUPATANGAR	34	KINJIRKELA
48	KUREI	7	TALSARA
49	KUSUMURA	39	KINJIRKELA
50	LAMTI	53/101	TALSARA
51	LULKIDIHI	1	-DO-
52	MAGARKUNDA	65	-DO-
53	MAHULGAON	12	-DO-
54	MATIMAKHA	5	-DO-
55	MURKIA	57	-DO-

56	PERUAADHA	22	KINJIRKELA
57	RAIDIHI	40	-DO-
58	RAMPUR	10	TALSARA
59	ROULDEGA	50	-DO-
60	RENGALI	73	-DO-
61	SAPDAGAR	75	-DO-
62	SAGBAHAL	56	-DO-
63	SAGJORI	60	TALSARA
64	SAHANAMARA	47	-DO-
65	SAN BARHADEMA	70/105	-DO-
66	SANDHAPANI	53	-DO-
67	SANKARA	46	-DO-
68	SANKARA BAHAL	59	-DO-
69	SAN KUMDAPHAL	46/100	-DO-
70	SAP KUNDAL	52	-DO-
71	SIKAJORE	27	KINJIRKELA
72	TALSARA	74	TALSARA
73	TANGARBAHAL	48	-DO-
74	TELIJORE	14	-DO-
75	THITHEITANAGAR	69	-DO-
76	THUNTIPIPAL	25	KINJIRKELA
77	TIKILIPARA	51	TALSARA
78	TILEIKANI	31	KINJIRKELA
79	TILIA	4	TALSARA
80	TILDEGA	24	KINJIRKELA

81	TUMULIA	77	TALSARA
82	BARPALI	44	-DO-
83	CHIKATJORE	72	-DO-
84	DAMKUDA	84	-DO-
85	DEOBAHAL	92	-DO-
86	DEOGAON	97	-DO-
87	JAISOR	41	-DO-
88	KAINSARA	85	TALSARA
89	KIRA LAGA	95	-DO-
90	MAYA BAHAL	43	-DO-
91	PERUABHADI	83	-DO-
92	PINDA PATHAR	93	-DO-
93	RAN PUR	82	-DO-
94	RASIPATRA	79	-DO-
95	RUNIPANI	90	-DO-
96	SAGJORE	94	-DO-
97	SIMDEGA	89	-DO-
98	SUBDEGA	78	-DO-
99	TANGARGAON	91	-DO-
100	TEDIKAHA	96	-DO-
101	JAMUNA	42	-DO-
102	KURUMKEL	86	-DO-
103	DIDIGA	58	SADAR
104	GAILO	80	TALSARA
105	TENTULIJHARIA	71	-DO-

106	HUTUPANI	70	-DO-
107	LATHDEGA	87	-DO-

By order of the Governor

(Bishnupada Sethi, IAS)
Principal Secretary to Government

Memo No. _____ /R&DM., Dated

Copy along with soft copy forwarded to the Gazette Cell, Commerce and Transport (Commerce) Department with a request to publish this Notification in an extra-ordinary issue of the Odisha Gazette immediately and supply 50 (fifty) spare copies to this Department and 50 (fifty) spare copies to the Inspector General of Registration, Odisha, Cuttack. This Notification is Statutory.

Joint Secretary to Government

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Copy forwarded to the A.G. (A&E), Odisha, Bhubaneswar / Secretary, Board of Revenue, Odisha, Cuttack/Inspector General of Registration, Odisha, Cuttack / all RDCs / all Collectors / all ADM-cum-District Registrars / all Deputy IGRs / all Registering officers for information and necessary action.

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Joint Secretary to Government

Memo No. /R&DM., Dated

Copy forwarded to the e-Governance Branch, Revenue & DM Department for uploading of the Notification in the Department website.

Joint Secretary to Government